



Justice Dilip Gupta  
President, CESTAT

cordially invites you to the

**Inaugural Function**

on Saturday, March 18, 2023 at 9:45 am

to commemorate

**40 years of the Tribunal**

Hon'ble Mr. Justice Dinesh Maheshwari,  
Judge, Supreme Court of India  
has kindly consented to be the Chief Guest

and

Hon'ble Mr. Justice Satish Chandra Sharma,  
Chief Justice, Delhi High Court  
will be the Guest of Honour

**Venue :**

'S' Block Auditorium  
Delhi High Court  
New Delhi – 110 003  
(Entry from Zakir Hussain Marg)

R.S.V.P.  
Registrar  
9205141764

*Kindly be seated by 9:30 am*

# *Programme*



<b>Address</b>	<b>Duration</b>
• Hon'ble Mr. Justice Dilip Gupta, President, CESTAT	10:00 to 10:10 AM
• Shri A.C. Jain, President, ECGC Bar Association, Delhi	10:11 to 10:16 AM
• Shri Vivek Johri, Chairman, Central Board of Indirect Taxes and Customs	10:17 to 10:22 AM
• Shri Sanjay Malhotra, Secretary, Revenue, Government of India	10:23 to 10:28 AM
• Hon'ble Mr. Justice Yashwant Varma Judge, High Court of Delhi	10:29 to 10:34 AM
• Hon'ble Mr. Justice Satish Chandra Sharma, Chief Justice, High Court of Delhi	10:35 to 10:45 AM
• Hon'ble Mr. Justice Dinesh Maheshwari, Judge, Supreme Court of India	10:46 to 11:06 AM
• Vote of Thanks by Shri Gurdeep Singh, Chief Commissioner (A.R.)	11:07 to 11:10 AM

## **National Anthem**

*Followed by High Tea*

**SESSION – I**  
**(12.00 PM TO 01.30 PM)**

**USE OF TECHNOLOGY IN TRIBUNALS**  
**FOR SPEEDY DELIVERY OF JUSTICE**

1. Hon'ble Mr. Justice Sanjeev Sachdeva, Judge, Delhi High Court
2. Shri P.V. Subba Rao, Member (Technical)
3. Shri Balbir Singh, Additional Solicitor General of India
4. Shri V. Lakshmikumaran, Advocate
5. Shri P.R.V. Ramanan, Advocate

**LUNCH**  
**(01.30 PM TO 02.30 PM)**

**SESSION – II**  
**(02.30 PM TO 04.00 PM)**

**EXPERIMENTS OF TRIBUNALS –TRIUMPHS**  
**AND TRIBULATIONS**

1. Hon'ble Mr. Justice Pankaj Mithal, Judge, Supreme Court of India
2. Hon'ble Ms. Justice Sunita Agarwal, Judge, Allahabad High Court
3. Shri C.J. Mathew, Member (Technical)
4. Shri C.L. Lodha, Senior Advocate
5. Shri Gaurishanker Saikumar, Advocate

**SESSION – III**  
**(04.00 PM TO 04.30 PM)**

1. Summing Up by Shri Vikram S. Nankani, Senior Advocate
2. Vote of Thanks by Registrar, CESTAT

*Followed by Tea*